## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:52 ANSWERED ON:05.08.2013 INTRUSION INTO INDIAN TERRITORY.

Agarwal Shri Rajendra;Ahir Shri Hansraj Gangaram;Bais Shri Ramesh;Bajirao Shri Patil Padamsinha ;Choudhary Shri Bhudeo;Devi Aswamedh;Hazari Shri Maheshwar ;Kumar Shri P.;Mahendrasinh Shri Chauhan ;Meghwal Shri Arjun Ram ;Mohan Shri P. C.;Naik Dr. Sanjeev Ganesh;Patil Shri A.T. Nana;Ram Shri Purnmasi;Ramasubbu Shri S.;Ramkishun Shri ;Ray Shri Saugata;Saroj Smt. Sushila;Shekhar Shri Neeraj;Singh Alias Pappu Singh Shri Uday;Singh Shri Radha Mohan;Singh Shri Yashvir;Sukur Shri Jadhav Baliram;Sule Supriya ;Thakor Shri Jagdish;Thakur Shri Anurag Singh;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Indian airspace has been violated by the neighbouring countries in the recent past;
- (b) if so, the details thereof during the last three years and the current year, country-wise;
- (c) whether the Chinese army has reportedly intruded into the Indian territory in Chumar sector of Ladakh and destroyed some bunkers and taken away surveillance cameras recently and if so, the detail of the measure taken by the Government to stop such intrusions;
- (d) whether the Chinese forces have blocked / damaged the development work being carried out in the Indian territory in the border areas and if so, the action taken by the Government in this regard; and
- (e) the details of places where Indian territories are under Chinese occupation and the efforts being made by the Government to reclaim the same?

## **Answer**

## MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): During the past three years from January 2010 to till July 2013, a total of 28 violations of Indian Airspace by other countries have been reported. All such cases are taken up with the concerned countries through laid down channels as per established procedure.

There is no commonly delineated Line of Actual Control (LAC) between India and China. There are areas along the border where India and China have differing perceptions of the LAC. Both sides undertake patrols upto their respective perceptions of the LAC. On account of differences in the perception of the LAC, certain transgressions incidents take place on the ground. Government regularly takes up any transgression / incident with the Chinese side through established mechanisms. Government takes adequate measures to safeguard the sovereignty, territorial integrity and security of India by reviewing the threat perception from time to time, and takes appropriate steps to meet the threats. Development work in border areas is carried out through close coordination between security forces and local administration.

Indian territory under the occupation by China in Jammu & Kashmir is approximately 38,000 sq. kms. In addition, Pakistan illegally ceded approximately 5,180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China. India and China have appointed Special Representatives to work out the framework for a boundary settlement.